

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD - Training Programme** - Conducting two days Virtual Refresher Course to the Judges of the Family Courts in the State on 05.12.2020 and 06.12.2020 through Cisco Webex Video Connectivity from **10:00 a.m., to 05:00 p.m** - Nomination of all Judges presiding over the Family Courts and Addl. Family Courts working in the State - **ORDERS - ISSUED.**

**REF:** Letter ROC No.1008/2020/TSJA-Sec'bad, dated 27.11.2020 from the FAC Director, Telangana State Judicial Academy, Secunderabad.

**ORDER ROC.No.2504/2020-B.SPL., DATED:30.11.2020.**

**The High Court is pleased to pass the following Orders:**

The Judges presiding over the Family Courts and Addl. Family Courts in the State of Telangana as mentioned in Annexure - I are hereby nominated to participate in the two days Virtual Refresher Course on 05.12.2020 and 06.12.2020 through Cisco Webex Video Connectivity from 10:00 a.m., to 05:00 p.m as per the Schedule (enclosed herewith).

**NOTE:** The proceeding is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for reporting for the above said Online Training Session.

  
**REGISTRAR GENERAL**  
30/11/2020

To:

1. All the Judicial officers In the State of Telangana.
  2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
  3. The Director, Telangana State Judicial Academy, Secunderabad.
  4. The Chief Judge, City Civil Court, Hyderabad.
  5. The Metropolitan Sessions Judge, Hyderabad.
  6. The Chief Judge, City Small Caused Court, Hyderabad.
  7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
  8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
    - a) Adilabad
    - b) Karimnagar
    - c) Khammam
    - d) Mahabubnagar
    - e) Medak
    - f) Nalgonda
    - g) Nizamabad
    - h) Ranga Reddy
    - i) Warangal
  9. **THE SECTION OFFICERS :**
    - a) Special Officer Section
    - b) Vigilance Cell
    - c) E-Section
    - d) Work Review Cell
    - e) O.P.Cell
    - f) B-Section
    - g) Accounts Section
    - h) Computer Section
    - i) D-Budget Section
    - j) Enquiry Cell, High Court for the State of Telangana at Hyderabad.
- + Spare...

Annexure - I

**LIST OF FAMILY COURT JUDGES  
WORKING IN THE STATE OF TELANGANA**

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	SRI M.NAGARAJU, Judge Family Court -cum- VI Addl. District and Sessions Judge, Nalgonda.
2.	SMT. B.MANJARI, Judge, Family Court, Rangareddy at L.B.Nagar .
3.	SMT.K.SAILAJA, Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal.
4.	SRI R.THIRUPATHI, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam
5.	SMT. G.NEELIMA, Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad.
6.	SRI G.RAJA GOPAL, IV Additional District and Sessions Judge, -cum-IV Additional Metropolitan Sessions Judge -cum- I Additional Family Court, L.B.Nagar, Rangareddy District
7.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTI, Judge, Family Court-cum-VII Addl. District Judge, Karimnagar.
8.	SRI A.KARNA KUMAR, Judge, Family Court-cum- VII Additional District and Sessions Judge, Medak at Sangareddy.
9.	SMT. P.LAKSHMI SARADHA, Judge, Family Court -cum- Additional Chief Judge , City Civil Court, Hyderabad.
10.	SRI P.VASANTH, Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.

11.	SRI D.RAJESH BABU, XV Addl. District and Sessions Judge - cum - XV Additional Metropolitan Sessions Judge - cum - II Additional Family Court, Miyapur at Kukatpally, Rangareddy District.
12.	SMT. G.BHAVANI CHANDRA, XVI Additional District and Sessions Judge -Cum-XVI Additional Metropolitan Sessions Judge -Cum- III Additional Judge, Family Court, Malkajgiri, Rangareddy District.
13.	SMT. C.RATNA PADMAVATHI, Judge Family Court -Cum- Additional District and Sessions Judge, Nizamabad.
14.	SMT. S.SREEVANI, Judge, Additional Family Court - Cum Additional Chief Judge, City Civil Court, Hyderabad.
15.	SMT. P.NEERAJA, Addl. Metropolitan Sessions Judge for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad-cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.

**TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD**  
**Two days Virtual Refresher Course to the**  
**Judges of Family Courts in the State on 05.12.2020 & 06.12.2020**

**Timings:**

- I Session : 10.00 am to 11.20 am.  
 II Session : 11.40 am to 01.00 pm.  
 III Session : 02.00 pm to 03.20 pm.  
 IV Session : 03.40 pm to 05.00 pm.

**Breaks:**

- Break : 11.20 am to 11.40 am.  
 Lunch : 01.00 pm to 02.00 pm.  
 Break : 03.20 pm to 03.40 pm.

<b><u>Date</u></b>	<b><u>Session</u></b>	<b><u>Topic</u></b>	<b><u>Name of the Faculty</u></b>
<b><u>05.12.2020</u></b> <b><u>Saturday</u></b>	<i>I</i>	Jurisdiction of Family Courts.	Smt. Palak Jamadar, Additional Director, Maharashtra Judicial Academy
	<i>II</i>	Provisions relating to Custody and Access of Children and role of Judge.	Smt. Palak Jamadar, Additional Director, Maharashtra Judicial Academy
	<i>III</i>	Procedure to be followed by Family Courts.	Sri Govind Vayal, Judge, Family Court, Satara.
	<i>IV</i>	Role of Family Court Judge in Mediation and Counseling Process.	Sri Govind Vayal, Judge, Family Court, Satara.

<b><u>06.12.2020</u></b> <b><u>Sunday</u></b>	<i>I</i>	Adjudication of property disputes by Family Courts – Challenges and Solutions	Hon'ble Sri Justice G.V.Seethapathy, Former Judge, High Court of A.P.
	<i>II</i>	Passing of interim orders and decrees for speedy resolution of Family Court cases – Role of Judge and Challenges.	Hon'ble Sri Justice G.V.Seethapathy, Former Judge, High Court of A.P.
	<i>III</i>	Maintenance Orders passed by Family Courts and the legal aspects relating to Law of Maintenance.	Hon'ble Sri Justice M.Seetharama Murthi, Former Judge, High Court of Andhra Pradesh.
	<i>IV</i>	Overview of some important aspects of Family Courts Act.	Hon'ble Sri Justice M.Seetharama Murthi, Former Judge, High Court of Andhra Pradesh.

*C. A. N. Gupta*  
 DIRECTOR FAC